

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) **FOR THE ATTENTION OF THE CREDITORS OF M/s ALKA VENTURES PRIVATE LTD.**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	M/s Alka Ventures Private Ltd
2.	Date of incorporation of corporate debtor	27/08/2003
3.	Authority under which corporate debtor is incorporated/registered	ROC ERNAKULAM -KERALA
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U55101KL2003PTC016411
5.	Address of the registered office and principal office (if any) of corporate debtor	'Meena" TC 36/1690(1), Subhash Nagar, Vallakkadavu P.O, Thiruvananthapuram
6.	Insolvency commencement date in respect of corporate debtor	19/11/2025
7.	Estimated date of closure of insolvency resolution process	May 18 <sup>th</sup> 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Adv. Jossy Steephen Kattur IBBI/IPA-002/IPNo.1056/2021-2022/13627
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Barons- 16C, Skyline Imperial Gardens, Stadium Link Road, Kaloor, Ernakulam-682025 Email- jossysk@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Barons-16C, Skyline Imperial Gardens, Stadium Link Road, Kaloor, Ernakulam-682025 Email- alkairp2025@gmail.com
11.	Last date for submission of claims	03/12/2025 (3 <sup>rd</sup> December 2025)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees/ Home buyers in real estate projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Rajmohan R (IBBI/IPA-001/IP-P-02331/2020-2021/13517) 2. Mr. Vbin Vincent (IBBI/IPA-001/IP-P-01997/2020-2021/13134) 3. Mr. Shawn Jeff Christopher (IBBI/IPA-001/IP-P-01617/2019-2020/12711)
14.	Relevant Forms and Details of authorized representatives are available at:	Web link: (a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) (i) Mr. Rajmohan R, Rajbhavan, HS 175A, St.No.6, Krishnapuram, Ollukkara P.O, Thrissur-680655 email: rajmohanip@gmail.com b(ii) Mr Vbin Vincent, Chakiath House, Elavoor P.O, Angamaly, Ernakulam, Pin-683572 email: vbinchackiath@yahoo.com b(iii) Mr. Shawn Jeff, JVR Associates, Wilmont Park Business Centre, Pallimukku, Ernakulam Pin 682016 email: cashawnjvr@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Alka Ventures Private Ltd** on 19/11/2025.

The creditors of **M/s Alka Ventures Private Ltd.** are hereby called upon to submit their claims with proof on or before 03/12/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the home buyers class ] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of

Interim Resolution Professional : Adv Jossy Steephen Kattur

Date and Place: 22/11/2025

Ernakulam

